

~~CENTRAL~~ ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 968 of 1996.

Date of Order: 16.9.96.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Dr. B.C. Sarma, Administrative Member.

M.L. BARAI & ANR.

-VS-

UNION OF INDIA & ORSZ

For the petitioner: Mr. S.K. Mitra, counsel.

For the respondents: Mr. P. Chatterjee, counsel.

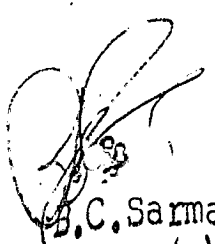
O R D E R


Both sides are present.

Hearing the ld. counsel for both the parties, we consider that it is a fit case for adjudication. The application is accordingly admitted.

Matter be listed before the Single Bench for hearing on 15.11.96.

Reply be filed by 4 weeks.


(B.C. Sarma)
Member(A)


(A.K. Chatterjee)
Vice-Chairman.